

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF COURT NO. 2**

**DATE: 3rd February, 2016
Time: 10:30 AM**

**HON'BLE MR. JUSTICE M.S. NAMBIAR
JUDICIAL MEMBER**

**HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE
JUDICIAL MEMBER**

**HON'BLE MR. RANJAN CHATTERJEE
EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR ADMISSION			
1.	Original Application No. 08/2016 (M.A. No. 14/2016 & M.A. No. 47/2016)	Vijay Tanwar Vs. Subhash Mehta & Ors.	Mr. O. P. Gupta, Adv. for Applicant Mr. Tarunvir Singh Khehar, Adv. for R-6
2.	Original Application No. 26/2016	Abdul Mannan Vs. Union of India & Ors.	Mr. S. D. Ansari, Adv. for Applicant Mr. Attin Shankar Rastogi, Adv. for R-1 Mr. Tarunvir Singh Khehar, Adv. for R-2 Mr. Kush Sharma, Adv. for R-6
FOR COMPLETION OF PLEADINGS			
3.	Original Application No. 402/2015	Nithin Chandran Vs. Union of India & Ors.	Mr. Piyush Singh, Adv. for Applicant Ms. Vandana, Adv. for R-2 Mr. Ankur Chhibber, Adv. for R-3 & 4
4.	Original Application No. 488/2015 (M.A. No. 1129/2015 & M.A. No. 1319/2015)	Karan Singh & Anr. Vs. Union of India & Ors.	Mr. Arjun Singh, Adv. for Applicant Mr. Rahul Pratap, Adv. for R-1 Ms. Savitri Pandey & Ms. Azma Parveen, Adv. for R-2, 3 & 5 Ms. Mona, Adv. for R-6 Mr. Pradeep Misra & Mr. Daleep Dhyani, Adv. for R-7 Ms. Shipra Shukla, Adv. for Applicant in M.A. No. 1319/2015
FOR HEARING			
5.	Original Application No. 94/2013 (M.A. No. 904/2014, M.A. No. 592/2015, M.A. No. 806/2015)	Vikrant Kumar Tongad Vs Delhi Metro Rail Corporation Ltd.	Mr. Rahul Choudhary, Adv. for Applicant Mr. Tarun Johri, Adv. for R – 1 Mr. V.V. Vardhan, Adv. for R – 3 & 4 Mr. V.K. Tandon, Adv. for R - 5 Ms. Reena Singh, AAG of U.P. for R – 6 Mr. Narender Hooda, Sr. Adv. along with Mr. Manjit Singh, AAG for R – 7 Mr. Pankaj Kumar Singh, Adv. Mr. Ravikesh K. Sinha, Adv. Mr. Sanjeev Ralli, Adv. for DPCC Mr. P.L. Gautam, Adv. for NDMC Mr. Bibhakar Misra, Adv. for NHAI Mr. Vivek Kr. Tandon, Adv for PWD Mr. Suresh Tripathy, Adv. for DJB Mr. Ashwani Kr. Dhatwalia, Adv. for DDA Mr. Ajay Arora, Adv. for SDMC Mr. Sunil Gupta, Adv. for Batra Hospital Mr. Balendu Shekhar, Adv. Mr. Sunil Gupte, Adv. for IOC Mr. Vikramditya Singh, Adv. for AIIMS Mr. Sanjay Diwan, Adv. for Forest Dept.

			<p>Mr. B.V. Niren, Adv. for CPWD Mr. D. Rajeshwar Rao, Adv. Ms. Sakshi Popli, Adv. Mr. Pinaki Mishra, Sr. Adv. with Ms. Ruby Singh, Adv. for Noticee No. 7 to 10 & 18 Mr. Anil Grover & Mr. Rahul Khurana, Adv. for State of Haryana Mr. Pradeep Mishra & Mr. Daleep Kumar Dhyani, Adv. Mr. Rajkumar, Adv. for CPCB Mr. Satyajit Kumar, Adv. for DSIIDC</p>
6.	Original Application No. 276/2013	Ashwani Kumar Dubey Vs Union of India & Ors.	<p>Mr. M.Z. Choudhary, Adv. for Applicant</p> <p>Mr. Vikas Malhotra, Adv. for R - 1 Mr. Raj Kumar, Adv. with Mr. Bhupender Kumar, LO for R – 2 Mr. V. K. Shukla & Mr. Aditya Shankar, Adv. for R – 3, 5 & 8 Mr. Rajul Shrivastava, Adv. for R - 4 Ms. Savitri Pandey, Adv. for R – 6 & 9 Mr. Daleep Kumar Dhyani, Adv. for R - 7 Mr. Vikas Singh, Sr. Adv. along with Mr. Bharat Sangal, Adv. for R 10 to 12 Mr. Syed Shahid Husain, Adv. for R -13 Mr. Pinaki Misra, Sr. Adv. along with Mr. Rishi Agrawala, Adv. for R – 14 Mr. Parag P. Tripathi, Sr. Adv. along with Mr. Syed Shahi Husain Riz, Adv. for R – 15, 16 & 21 Mr. Karan Luthra, Adv. for R - 17 Mr. Rajat Jariwal, Adv. for R – 18 & 22 Mr. Pradeep Mishra, Adv. for R–19 & R-20 Mr. Pawan Upadhyay, Adv. for R–23 & R-27 Mr. Harsh Sethi, Adv. for R – 24 Mr. Harsh Parashar, Adv. for R – 25 Mr. Vivek Singh, Adv. for R – 26 Mr. Shanky Malik Anand, Adv. for R- 27 Mr. Ajay K. Chopra, Adv. for R – 28 Mr. Ashwani Bhardwaj, Adv. for R-34 & 36</p>
7.	Original Application No. 20/2014 (M.A No. 59/2014)	Jagat Narayan Viswakarma & Ors. Vs Union of India & Ors.	<p>Mr. M.C. Mehta, Adv. for Applicant</p> <p>Ms. Panchajanya Batra Singh, Adv. for R- 1 Mr. Rajkumar, Adv. for R – 2 Ms. Savitri Pandey, Adv. for R - 3 Mr. Pradeep Mishra, Adv. for R – 4 & 5 Mr. V. K. Shukla, Adv. for R – 6 Mr. Rajul Shrivastava, Adv. for R – 7 Mr. Anip Sachthen, Adv.</p>
8.	Original Application No. 482/2015	Chaudhary Yashwant Singh Vs. State of U.P. & Ors.	<p>Mr. Abhishek Kumar Chaubey, Adv. for Applicant</p> <p>Ms. Savitri Pandey, Adv. for R-1 Mr. Pradeep Misra & Mr. Daleep Kumar Dhyani, Adv. for R-2 Mr. Rajeev Mehta & Mr. M. K. Sapra, Adv. for R-3</p>
9.	Original Application No. 80/2014 (M.A.No.217/2014)	Social Action for Forest & Environment (SAFE) Vs. Union of India & Ors.	<p>Mr. Ritwick Dutta & Mr. Rahul Choudhary Adv. for the Applicant</p> <p>Ms. Panchajanya Batra Singh, Adv. for R-1 Mr. U.K. Uniyal, A.G. and Mr. Rahul Verma, AAG For R-2 to 7 Mr. Rajesh Raina, Adv. for R-5 Mr. Manoj Gorkela & Mr. Vinay Kumar, Adv. for R-8 Mr. M. K. Sharma, Adv.</p>

10.	Original Application No.172/2015 (M.A.No.508/2015 & M.A.No.509/2015)	Manoj Awasthi Vs. State Level Environment Impact Assessment Authority, U.P. & Ors.	Mr. Sumeet Sharma, Adv. for the Applicant Ms. Savitri Pandey, Adv.for R-1 to 3&5 to 7 Mr. Pradeep Mishra & Mr. Daleep Kumar Dhayani, Advs. for R-4 Mr. Arjun Pant, Adv. for R-8 Mr. Rajeev Kumar Dubey, Adv. for R-9
11.	Original Application No. 317/2015 (M.A. No. 831/2015)	Rashid Ali Warsi Vs. UPSIDC Ltd. Ors.	Dr. Ajay Kumar & Mr. Nandlal Kumar Mishra, Advs. for the Applicant Mr. Rajesh Raina, Adv. for R-1 Mr. Pradeep Mishra & Mr. Daleep Kr. Dhyan, Advs. for R-2 & 3 Ms. Savitri Pandey, Adv. for R-4 Mr. Rajkumar, Adv. for R-6 Mr. Ravi P. Mehrotra & Mr. Abhinav Malik, Advs. for UPSIDC

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